GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY LOK SABHA UNSTARRED QUESTION NO. 4418 TO BE ANSWERED ON 14.12.2016

TREATMENT OF HAZARDOUS WASTES

4418. SHRI GAJENDRA SINGH SHEKHAWAT:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has transferred some technologies for treatment of hazardous wastes to around 100 private entrepreneurs for commercial development;
- (b) if so, the details thereof; and
- (c) the various methods of the Government to regulate these private entrepreneurs for efficient treatment of hazardous wastes as part of the use of these technologies?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

(a)&(b) Bhabha Atomic Research Centre (BARC), a constituent unit of Department of Atomic Energy (DAE) has transferred a number of technologies to many private entrepreneurs on non-exclusive basis as per the following categories:-

	Total	249
7.	Agriculture, Environment & Bio-Sciences	106
6.	Radiation Technology	24
5.	Advanced Instrumentation	16
4.	Chemical Technology	8
3.	Medical Equipments	11
2.	Engineering Technology	3
1.	Water Technology	81
S.No.	Name of the Technologies Transferred in the areas of commercial development	No. of Private entrepreneurs
	Normal of the Task water size. The material	

 (c) The selected technologies which are transferred to private entrepreneurs as such do not generate hazardous waste. In addition, adequate guidelines are provided to the transferees for maintaining industrial and environmental safety.
